

DIVISION BENCH
COURT - I

S-12

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP(IBPP)/1(KB)2022
IA(I.B.C)/925(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	SHREEMATI FASHIONS PRIVATE LIMITED
UNDER SECTION	SECTION 54C (1)

Appearances (via video conferencing/physically)

Mr. Rahul Parasrampuria, Adv.] For the Resolution Professional
Ms. Saloni Agarwal, Adv.]

Mr. Gopal Pitti, Adv.] For the Corporate Debtor

O R D E R

1. Ld. Counsel for the parties present.
2. Post this matter on **14/05/2024**.

Court Officer